

**Rajesh Kumar Singh**

*D.H.J.S*

Director (Academics)/  
Chairperson (Officiating)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-28036501 (O)  
011-20892191 (O)  
Email: dja@nic.in

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/5520

15<sup>th</sup> November 2025

To,

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, East, KKD.
3. The Ld. Principal District & Sessions Judge, South, Saket.
4. The Ld. Principal District & Sessions Judge, North-East, KKD.
5. The Ld. Principal District & Sessions Judge, Shahdara, KKD
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka
7. The Ld. Principal District & Sessions Judge, West, THC.
8. The Ld. Principal District & Sessions Judge, South-East, Saket.
9. The Ld. Principal District & Sessions-cum-Special Judge (PC Act) (CBI), RADC
10. The Ld. Principal Judge, Family Courts (HQs), South-West, Dwarka

**Sub.: Practical Training of Newly recruited Officers of Delhi Higher Judicial Service w.e.f. 19.11.2025 to 03.12.2025 (Except 22.11.2025).**

Respected Sir/ Madam,

It is to inform that 08 (eight) newly recruited Officers of Delhi Higher Judicial Service (DHJS) are currently undergoing their four months' Foundation Course at the Academy. As per the approved Training Calendar 2025, the newly recruited DHJS Officers are required to undergo Practical Training by way of Court-attachment in District Courts .

Therefore, it is requested that the newly recruited DHJS Officers (under training) may kindly be attached with the Courts w.e.f. 19.11.2025 to 03.12.2025 (Except 22.11.2025) as per schedule enclosed as Annexure-A.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

15<sup>th</sup> November, 2025

Encls.: As above

No. DJA/Trg./FC/Batch-XVI (DHJS)/1981/2025/

Copy for information to:

1. The Trainee DHJS Officers.

(Rajesh Kumar Singh)

## Annexure 'A'

## Practical Training of 8 newly recruited Officers of DHJS (2025 Batch)

Sl. No.	Name of Trainee Officer	Name of Mentor Judicial Officer	Present posting	District	Place of Posting	Date of Attachment
1	Mr. Akbar Siddique	Mr. Gajender Singh Nagar	Special Judge (NDPS)	Shahdara	KKD	19.11.2025 to 21.11.2025
		Mr. Arun Goel	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Mr. Sanjeev Kumar Aggarwal	Principal Judge, Family Courts	East	KKD	27.11.2025 to 29.11.2025
		Mr. Ravinder Singh-I	District Judge	East	KKD	01.12.2025 to 03.12.2025
2	Ms. Tavleen Kaur Mohi	Ms. Bhavna Kalia	Special Judge (NDPS)	South-West	Dwarka	19.11.2025 to 21.11.2025
		Ms. Rekha	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Ms. Navita Kumari Bagha	Additional Principal Judge, Family Court	South-West	Dwarka	27.11.2025 to 29.11.2025
		Mr. Harjyot Singh Bhalla	District Judge	South-West	Dwarka	01.12.2025 to 03.12.2025
3	Mr. Sunil Choudhary	Mr. Tarun Sahrawat	ASJ+Spl. Judge (NDPS)	South-East	Saket	19.11.2025 to 21.11.2025
		Mr. Neeraj Gaur	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Mr. Sanjay Garg-II	Principal Judge, Family Courts	South	Saket	27.11.2025 to 29.11.2025
		Mr. Pritam Singh	District Judge	South-East	Saket	01.12.2025 to 03.12.2025
4	Mr. Honey	Ms. Manu Vedwan	ASJ+Spl. Judge (NDPS)	East	KKD	19.11.2025 to 21.11.2025
		Mr. Sujit Saurabh	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Ms. Hemani Malhotra	Principal Judge, Family Courts	North East	KKD	27.11.2025 to 29.11.2025
		Mr. Sonu Agnihotri	District Judge	East	KKD	01.12.2025 to 03.12.2025

5	Mr. Kuljeevan Sidharth	Mr. Gaurav Gupta	Special Judge (NDPS)	South	Saket	19.11.2025 to 21.11.2025
		Ms. Chetna Singh	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Mr. Nikhil Chopra	Principal Judge, Family Courts	South East	Saket	27.11.2025 to 29.11.2025
		Mr. Kuldeep Narayan	District Judge	South East	Saket	01.12.2025 to 03.12.2025
6	Mr. Ranjeet Singh	Mr. Satvir Singh Lamba	Special Judge (NDPS)	West	THC	19.11.2025 to 21.11.2025
		Mr. Ashok Kumar	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Mr. Vijay Kr. Dahiya	Principal Judge, Family Courts	West	THC	27.11.2025 to 29.11.2025
		Mr. Anil Antil	District Judge	Central	THC	01.12.2025 to 03.12.2025
7	Mr. Chander Kirti Negi	Mr. Virender Singh	Special Judge (NDPS)	Central	THC	19.11.2025 to 21.11.2025
		Dr. Surender Mohit Singh	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Ms. Vineeta Goyal	Principal Judge, Family Courts	Central	THC	27.11.2025 to 29.11.2025
		Mr. Vinay Singhal	District Judge	Central	THC	01.12.2025 to 03.12.2025
8	Mr. Virender Negi	Ms. Manu Goel Kharb	Special Judge (NDPS)	South-West	Dwarka	19.11.2025 to 21.11.2025
		Mr. Arun Kumar Garg	POLC	Rouse Avenue	Rouse Avenue	24.11.2025 to 26.11.2025
		Ms. Niyay Bindu	Judge, Family Court	South-West	Dwarka	27.11.2025 to 29.11.2025
		Mr. Sumit Dalal	District Judge	South-West	Dwarka	01.12.2025 to 03.12.2025

**THE OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE,  
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 32-616-32.62 Court-Attachment/JOTP/Gaz./PDJ/West/2025

dated 18/11/25

Copy forwarded for information and necessary action to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi for making necessary arrangements. -305
3. For uploading on LAYERS. 207
4. For uploading on centralized website through LAYERS. 234 B

(Ajay Gupta)

Officer-In-charge (Judicial Branch)/  
District Judge (Commercial Court)-05  
For Principal District & Sessions Judge (West)